

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.06.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.167/2022	Captain Sahil Seghal Vs LEPL Projects Limited WITH	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
2	Comp App (AT) (CH) (Ins) No.168/2022	Captain Saket Chaurasia Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No.157/2024 For Stay IA No. 418/2024 For Exemption IA No. 419/2024	C. Rameswara Reddy Suspended Director/Shareholder of the Corporate Debtor Vs Chinnam Poorna Chandra Rao, Ex-RP of M/s. Sri Lakshmi Kantha Spinners Ltd & Anr.	Mr. Avinash Krishnan Ravi	
4	Comp App (AT) (CH) (Ins) No.158/2024 For Condone Delay IA No. 424/2024 Delay in refiling IA No. 423/2024 For Stay IA No. 425/2024	Tamil Nadu Warehousing Corporation Vs Mr. Anurag Goel, RP of Shree Ambika Sugars Ltd. & Anr.	Mr. C Selvaraj	
5	Comp App (AT) (CH) (Ins) No.165/2024 For Condone Delay IA No. 436/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust- Vision India Fund Vs Enforcement Directorate, through Joint Director, Hyderabad Zonal Office & 5 Ors.	Mr. A Ram Kumar	

6	Comp App (AT) (CH) (Ins) No.166/2024 For Stay IA No. 438/2024 For Exemption IA No. 439 & 440/2024	Rythm Jain through her Special Power of Attorney Holder Mr. Lallan Singh Vs Atlanti Spinning and Weaving Mills Ltd. through its Liquidator, Ms. Sujata Chattopadhyay	Mr. Ankur Goel	
7	Comp App (AT) (CH) (Ins) No.167/2024 For Exemption IA No. 441/2024 For Stay IA No. 443/2024 Interim Injunction IA No. 442 & 444/2024	Mr. Padmanabhan, Erst. Director of M/s RRP Housing Pvt. Ltd. Vs Priya S. Anand, Liquidator of M/s RRP Housing Pvt. Ltd. & Anr. WITH	Mr. NV Balaji	
8	Comp App (AT) (CH) (Ins) No.168/2024 For Exemption IA No. 445/2024 For Stay IA No. 446/2024 Interim Injunction IA No. 447 & 448/2024	Thamizh Erst. Director of M/s RRP Housing Pvt. Ltd. Vs Priya S. Anand, Liquidator of M/s RRP Housing Pvt. Ltd. & Anr.	Mr. NV Balaji	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	TA No. 17/2021 (Comp App (AT) (Ins) No. 1116/2020) IA No. 377/2024 For Direction IA No. 466/2024 For Additional docs IA No. 467/2024	Sumit Binani RP of KSK Mahanadi Power Company Ltd Vs Power Finance Corporation Ltd. WITH	Mr. Allwin Godwin	Ms. Srideepa Bhattacharya
10	TA No. 43/2021 (Comp App (AT) (Ins) No.1097/2020) IA No. 670 & 671/2021)	Committee of Creditors of M/s. KSK Mahanadi Power company Limited through Power Finance Corporation Vs M/s. KSK Mahanadi Power Company Ltd through its RP Mr. Sumit Binan	Mr. Edward James	Mr. Sumesh Dhawan

11	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Prudent ARC Limited Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	Mr. Allwin Godwin- R1 M/s Sagar Associates- R2 Mr. Edward James- R3 Ms. Janani Shankar (For Impleadment)
12	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors. WITH	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
13	TA (AT) No. 263/2021 (CA (AT) No. 03/2020 IA No.59 &60/2022) To Adv. Hg. IA No. 908/2022	Keerti Anurag Investments Pvt. Ltd. & Anr. Vs Sai Anupama Agencies Pvt. Ltd. & Anr.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia-R1, R2
14	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. A.M. Ilango	Mr. Srinandan K-R1 & R2
15	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. A.M. Ilango	Mr. Srinandan K-R1 & R2
16	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr. WITH	Mr. Ankur Goyal	Mr. VV Sivakumar R2
17	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar

18	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020 IA No. 2050/2020 IA No. 2051/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
19	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
20	Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No. 331/2024 For Stay IA No. 332/2024 Additional docs. IA No. 333 & 468/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Ms. Lakshana Viravalli- R1

For Direction/Defects

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21	IA No. ___ of 2024 in TA (AT) No. 45 & 46 of 2021 (Comp App (AT) No. 89 &90 of 2020)	Mr. Madhukara Director of Super Royal Holidays Pvt. Ltd. Vs Union of India, MCA & Anr.	Mr. T Jayasankar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023 To implead IA No. 149/2024	Aveena Gudapati Vs Biogreen Papers Ltd	Mr. S Chidambaram, PCS	Mr. J Basava Raja

23	Comp App (AT) (CH) (Ins) No. 196/2023	Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 Mr. Amir Bavani R2
24	Comp App (AT) (CH) No. 03/2024	Laila Babu & Anr. Vs Dr. PK Abraham & 5 Ors.	Ms. Karthika KJ	Mr. Babu Cherukara- R1, R2
25	Comp App (AT) (CH) No. 12/2024	Kaniyampambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattam Pvt. Ltd. & 6 Ors.	Ms. Saranya VS	
26	Comp App (AT) (CH) (Ins) No. 40/2024 For Condone Delay IA No. 117/2024 For Stay IA No. 118/2024	Mr. PK Ramesh, Suspended Director of M/s Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranava Charan	Mr. Gautam S Raman
27	Comp App (CH) (Ins) No. 131/2024 For Stay IA No. 355/2024	Gulam Mustafa, Suspended Director of Gulam Mustafa Enterprises Pvt. Ltd. Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd & Anr.	Ms. R Moneshaa	Mr. Adith Narayan Vijayaraghavan- R2
28	Comp App (AT) (CH) (Ins) No. 134/2024 For Stay IA No. 362/2024	M/s Duggi Venkata Srinivasa Rao Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd. & Anr.	Ms. R Moneshaa	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors.	Mr. Ravi Rajagopalan	
30	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors.	Ms. Shweta Mahajan	Ms. Lakshmi Menon R1
31	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Ramasubramaniam Raja	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
32	Comp App (AT) (CH) (Ins) No. 78/2024 For Stay IA No. 227/2024 For Exemption IA No. 228/2024 Leave to file IA No. 226/2024	Ravi Raman Vs R R Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2
33	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Mr. Sharad Sanghi	Mr. S Chidambaram- R1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika-R3 Mr. Naresh Kumar Sangam-R5 Ms. Anju Jain-R6 Mr. Sriram Venkatavaradan-R7 Mr. A Chakravarthy Mudiraj- R11
34	Contempt Case (AT) No. 5/2023 in CA (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of M/s The Jeypore Sugar Co. Ltd Vs Rajesh Kumar – GMIBBI & 3 Ors .	Mr. Venkata Sivakumar V Party-in-person	

35	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
36	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Mr. Jerin Asher Sojan
37	Comp. App (AT) (CH) (Ins) No.178/2022 For Stay IA No. 403/2022	IVRCL Ltd Rep by its Liquidator Mr. Sutanu Sinha Vs Hindustan Copper Ltd	Mr. K Ravindranath	Mr. Antony R. Julian
38	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	Mr. M Ramu	Mr. Sharad Sanghi R1
39	Comp App (AT) (CH) (Ins) No. 289/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	M.M.Jose & Anr. Vs Kizhakkekara Kuriakose Jose, RP of Itma Hotels India Pvt. Ltd.	Mr. B Ramana Kumar	Mr. Sankar R Panicker

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500